

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:435
ANSWERED ON:02.08.2011
INVESTMENT IN SPORTS SECTOR
Dome Dr. Ram Chandra;Karunakaran Shri P.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any proposal to enhance the investment in the sports sector for improving the sporting infrastructure around the country;
- (b) if so, the details thereof;
- (c) whether the Government also has any plan to restore the glory of Indian sports and to encourage the sportspersons to follow ethical practices through various incentives including providing adequate funds for training and other facilities; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE(INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) & (b): With the objective of creating basic sports facilities in rural areas, the Government is already implementing the Panchayat Yuva Krida aur Khel Abhiyan (PYKKA). This project aims at providing basic sports facilities in all village panchayats and block panchayats in the country in a phased manner over a period of 10 years, apart from providing access to organized sports competitions at block, district, State and National level.

For urban areas, the Government has introduced a pilot scheme entitled 'Scheme of Assistance for the creation of Urban Sports Infrastructure' from 2010-11, which encourages setting of playing facilities to be used as Sports Academies to train talented youth.

(c) & (d): There has been perceptible improvement in the performance of the Indian sportspersons in recent years as is evident from country's performance at the Commonwealth Games, 2010 where it stood 2nd and in the Asian Games, 2010 where it stood 5th. This improved performance has been a result of intensive training provided to them over the past two and half years under the Scheme of Preparation of India Teams for Commonwealth Games, 2010. With a view to sustaining these efforts for forthcoming London Olympics, the Ministry of Youth Affairs & Sports has launched Project 'Operation Excellence for London Olympic 2012' (OPEX 2012) under which core probables have been identified and are being provided with intensive training, both within the country and abroad and competition exposures in international sports competitions. Based on the approved funding norms, which are at par with Commonwealth Games-2010 scales, with further up scaling in certain areas such as lodging, nutrition, scientific support and daily allowance, the budget for OPEX-2012 has been estimated at Rs. 258.39 crore for the period April 2011 to August 2012, covering expenditure towards maintenance charges towards field of play (Rs. 7.60 crore), boarding and food supplements (Rs. 36.95 crore), lodging (Rs. 49.74 crore), scientific & medical support (Rs. 5.06 crore), consumable sports equipment including competition kit (Rs. 18.58 crore), non-consumable sports equipment (Rs. 4.37 crore), Indian coaches (Rs. 2.91 crore), foreign coaches (Rs. 20.00 crore), support personnel (Rs. 7.84 crore), foreign competition and training exposure (Rs. 75.45 crore), competition exposure within India (Rs. 19.18 crore) and sports kit (Rs. 3.80 crore). Discipline-wise details of estimated expenditure are given in Annexure.

Government is fully committed to promoting dope free sporting environment in the country. The National Anti Doping Agency (NADA) has been set up for promoting, coordinating and monitoring the Dope Control Programme in sports in the country. The NADA Anti Doping Rules, which are compliant with the Anti Doping Code of World Anti Doping Agency (WADA), are applicable to all sports and all the National Sports Federations have to comply with these requirements. NADA also conducts education programmes for athletes and coaches for making them aware of ill effects of doping and nature of banned substances as well as implications of violating anti doping rules.